Amount in INR

Think & Learn Private Limited
Date of commencement of CIRP: 16 July 2024
List of Creditors (Government Dues) as on 13 November, 2026

S.No.	Details of Claimant		Details of Claims Received		Details of Claims Admitted				Amount of Contingent Claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	% of Voting Share in CoC, if any				
1	Commercial Tax Department	Tmt. K.Nithya (Assistant Commissioner) T. Nagar Assessment Circle, Government of Tamil Nadu	-	5,91,901	97,783	Statutory Dues	-	-		-	4,94,118	-
2	Commercial Tax Department, Surat	S. G. Dantani (Assistant Commissioner) Unit-64, 7th Floor, Government of Gujrat		1,11,90,782		Statutory Dues	-	-		-	1,11,90,782.00	-
3	Commercial Tax Department	Commercial Tax Officer, Audit-4.1 DVO-4, Koramangla, Karnataka	-	1,84,49,62,027		Statutory Dues	-	-		-	1,84,49,62,027.00	-
4	Commercial Tax Department	Deputy Commissioner of Commercial Taxes, Audit-4.3, DVO-4, Bengaluru	-	3,61,48,93,031		Statutory Dues	-	-		-	3,61,48,93,031	-
5	Income Tax Department	Assistant Commissioner of Income Tax (TDS), Bengaluru	-	1,69,19,36,760	1,11,23,420	Statutory Dues	-	-		-	1,68,08,13,340.00	-
6	EPFO	Employee Provident Fund organisation, Regional Office, Bengaluru(Koramangala)	-	19,69,24,908	2,03,86,525	Statutory Dues	-	-	3,81,14,759.00	-	13,84,23,624.00	-
7	Commercial Tax Department	Deputy Commissioner of Commercial Taxes (Audit)-4.8	-	5,06,41,02,090		Statutory Dues	-	-			5,06,41,02,090.00	-
8	Commercial Tax Department	Office of the Assistant Commissioner of Commercial Taxes, Local Goods and Service Tax		3,15,419	3,15,419	Statutory Dues	-	-		-	-	-
9	CBIC	CBIC, Department Of Revenue, Ministry Of Finance, Government Of India		1,57,09,74,969	99,39,74,068	Statutory Dues	-	-		-	-	57,70,00,901
Total				13,99,58,91,887	1,02,58,97,215		-	-	3,81,14,759	-	12,35,48,79,012	57,70,00,901